

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Cura Health Care Pvt Ltd
PETITION NUMBER : IBA/1325/2019
**APPLICATION NUMBER : a) IA(IBC)/501/CHE/2022
b) IA(IBC)1292(CHE)/2021**

ORDER

211. a. IA(IBC)/501/CHE/2022 IN IBA/1325/2019

Ld. Sr. Counsel Mr. M.S. Krishnan for the Applicant. Ld. Counsel Mr. B. Dhanaraj for the RP. Ld. Counsel Ms. Vidya for the SRA.

Heard both the parties at large.

Written submissions not more than 3 pages be submitted within a week by all the counsels.

Order Reserved.

211.b. IA(IBC)1292(CHE)2021 IN IBA/1325/2019

Ld. Counsel Ms. P.V. Preeja for the Applicant. Ld. Counsel Mr. B. Dhanaraj for the RP. Ld. Counsel Ms. Vidya for the SRA. Ld. RP Ms. Jayashree S Iyer is present in person.

Written Arguments be filed in the matter within a week.

List the Application on **13.06.2024** for hearing.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

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